

COMMERCE be pleased to state:

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) Such a proposal is not under active consideration of this Ministry.

(a) the quantity of marine products exported during 1987-88 product wise; and

(b) the amount of foreign exchange earned, product-wise?

(b) Does not arise.

Marine Products Export

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) and (b). Quantity of marine products exported during the period April'87-January'88 and the foreign exchange earned are indicated below:

7099. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of

Major Items

1987-88 (April'87-Jan.'88)
(Provisional)

	Qty. (tonnes)	Value (Rs. crores)
Frozen Shrimps	43165	335.10
Frozen Lobster/ Lobstertails	1400	18.84
Frozen Cuttlefish fillets	5605	14.38
Frozen squids	5680	10.17
Fresh Frozen Fish	11782	21.97
Dried Fish	4261	4.92
Shark Fins/Fish Maws	154	2.67
Others	2164	2.50
TOTAL	74211	410.55

Source: MPEDA, Cochin.

Coffee Export

(a) the quantity of coffee exported during last three years;

7100. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of COMMERCE be pleased to state:

(b) whether the coffee export has gone down considerably during 1987-88;

(c) if so, the reasons therefor; and

(d) the steps taken by Government to promote export of coffee?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) The quantity of coffee exported during the last three years has been:—

Year	Quantity (In tonnes)
1985-86	99,298
1986-87	86,666
1987-88	88,915 (Provisional)

(b) No, Sir.

(c) Does not arise.

(d) About 90% of the World trade in coffee is regulated through ICO of which India is a member. It has always been the endeavour of the Government to secure sufficient quotas through the aegis of ICO. Besides exports to non-member countries is resorted to. Participation in Trade fairs, exhibitions etc. is also encouraged to secure more export orders. Besides the following incentives for exports of coffee are also available:—

- (i) Drawback on customs duty on the imported material used in Packing of Instant Coffee exported.
- (ii) 15% of the FOB value as CCS on export of Instant Coffee.
- (iii) Increased REP licence at 20% of the FOB value of Instant Coffee exported.

(iv) Drawback on packing material used to pack Instant Coffee.

(v) Exemption of Sales Tax on Raw Coffee Exports.

(vi) Exemption from payment of export duty on Instant Coffee exported.

(vii) Introduction of REP @4% on such Coffee exports from 1988-89.

Banking panel for Financial Assistance to exporters in Southern Region

7101. SHRI S.M. GURADDI:
SHRI S.B. SIDNAL:
SHRI G.S. BASAVARAJU:

Will the Minister of FINANCE be pleased to state:

(a) whether the need for forming a banking panel in the Southern region to take care of the financial requirement of the exporters in the area was stressed at a workshop organised in March, 1988 at Madras;

(b) if so, other suggestions made in the workshop;

(c) the number of organisations which attended the workshop; and

(d) whether Government have accepted their suggestions?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (d). Reserve Bank of India has reported that the need for forming a Banking Panel in the Southern Region for meeting the financial requirements of exporters was stressed by the Federation of Indian Exporters Organisation (FIEO) in a